$~13 & 14

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

\# **CNR No. DLHC011037632024**

\+ O.M.P. (COMM) 50/2025, I.A. 2311/2025, I.A. 2313/2025 & I.A. 22830/2025

VINU PROMOTERS PRIVATE LIMITED .....Petitioner

Through: None.

versus

MBD INDIA PRIVATE LIMITED .....Respondent

Through: None.

14.

\# **CNR No. DLHC010750072025**

\+ OMP (ENF.) (COMM.) 218/2025 & EX.APPL.(OS) 1433/2025

M/S MBD INDIA PRIVATE LIMITED .....Decree Holder

Through: None.

versus

M/S VINU PROMOTERS PRIVATE LIMITED

.....Judgement Debtor

Through: None.

CORAM:
HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER(ORAL)

% 17.11.2026

The case is being listed today as 16.11.2026 was declared a Holiday *vide* Notification No. 110/G-4/GenI.-I/DHC dated 11.11.2026.

1. The case is called out in the revised list.

2. None has appeared on behalf of either of the parties.

3. It seems that M/s MBD India Private Limited and M/s Vinu

Signature Not Verified
Signed By:GUNN
Signing Date:18.11.2026
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Promoters Private Limited have lost interest in pursuing the present petitions.

4. Both the petitions are dismissed for non-prosecution.

OM PRAKASH SHUKLA, J

NOVEMBER 17, 2026/at

Signature Not Verified
Signed By:GUNN
Signing Date:18.11.2026
10:40:31